

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 14/634A/CLB/MB/2016

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

Name of the Company: Rameshbhai P Patel
V/s.
Alpha Technocast Pvt. Ltd.

Section of the Companies Act: Section 634A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER
None present for both parties.
List to matter 28-11-16
B R 29/8/16
Member (J)